

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **25.11.2024** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 75/2024 For Stay IA No. 1119/2024 Delay in refiling IA No. 1120/2024	Vinod Bajaj Vs Vetril Components Pvt. Ltd. & 2 Ors.	Mr. Pradyumna KV	
2	Comp App (AT) (CH) (Ins) No. 422/2024 For Urgent listing IA No. 1147/2024 For Condone Delay IA No. 1148/2024 For Stay IA No. 1149/2024	Central Board of Trustee Employee Provident Fund Rep. by Regional Provident Fund Commissioner-II Vs Gonugunta Madhusudhan Rao, RP of GKC Projects Limited& Anr.	Mr. R Vishnu	

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	9805117/00289/2021	CK Mathew and others Vs Shri Kumar Rajan, RP of Hindustan Newsprint Ltd.	Mr. Pranava Charan	
4	9805118/01381/2021	PPG Asian Paints Pvt Ltd Vs Susee Premium Automobiles Pvt. Ltd.		
5	9805118/00463/2022	Muthusamy Paramasivan & Anr. Vs Ishwarya Colours		

6	9805118/00365/2022	The Andra Pradesh Industrial Infrastructure Corporation Vs Kalpana G & Anr.		
7	9805118/00360/2022	N.Loganathan Vs High End Quality Construction (P) Ltd		
8	9805129/00522/2022	Govind Service Agencies through their proprietor Kishore Vishwanath Bhoot Vs BGR Energy Systems Ltd		
9	9805129/00395/2022	A V Valves Ltd Vs Anark Aluminium Ltd		
10	9805118/00843/2022	Aryan Ligna Vs Chaitanya Apex Engineering Service Pvt Ltd		
11	9805118/01051/2022	Safire Machinery Company Pvt Ltd Vs Join UP Corporation		
12	9805118/01050/2022	Safire Machinery Company Pvt Ltd Vs Join UP Corporation		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No.909/2022 To Adv. Hg. IA No. 715/2024	T Venkatram Reddy Vs L&T Finance Ltd. & Anr	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed-R1 Mr. Philip Mathew-R2
14	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No.934/2024	Ahmed Buhari Erst. Director of Coastal Energen Pvt. Ltd. Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Anant Merathia	Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC

15	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No.935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors. WITH	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
16	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No.936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors.	Mr. Avinash Krishnan Ravi	Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
17	IA No.301/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 15/2024 For Stay IA No. 56/2024	Y Ramesh, Suspended Director, Navayuga Infra Projects Pvt. Ltd. Vs MKS Constro Venture Pvt. Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. Yahya Batatawala
18	TA (AT) No. 36/2022 (CA (AT) (Ins) No.596- 597/2019)	MTR Foods Pvt. Ltd. Vs Mr. Ashish Kanodia, RP of Maiyas Beverages and Foods Pvt. Ltd. & 4 Ors. WITH	Mr. Vivek Krishnani	Mr. Amit Agrawal R1 Mr. AK Mysamy R2 Mr. G Sridhar- R5
19	TA (AT) No. 34/2022 (CA (AT) (Ins) No. 791/2019)	Shetron Ltd Vs Maiyas Beverages and Foods Pvt Ltd & 3 Ors.	Mr. Vaibhav Sethi	Mr. Amit Agarwal R2 Ms. Pritha Srikumar Iyer- R3 Mr. AK Mysamy R4
20	TA (AT) No. 279/2021 (Comp App (AT) No.70/2020)	GATI Ltd Vs Neera and Children Trust & 2 Ors.	Ms. Varsha Banerjee	Mr. Y Suryanarayana
21	IA No. 91/2021 (For Condone Delay) in Comp. App (AT) (CH) (Ins) No.40/2021 For Stay IA No. 92/2021	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 3 Ors.	Mr. Pranav Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3 R4

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	Comp App (AT) (CH) (Ins) No. 309/2024 For Stay IA No 829/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr. WITH	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2

23	Comp App (AT) (CH) (Ins) No. 310/2024 For Stay IA No. 828/2024	Raghava Square Pvt. Ltd. Vs IVRCL Ltd. & Anr	Mr. Mayan H Jain	Mr.Nityavendhan K R1 R2
24	Comp App (AT) (CH) No. 112/2023 For Interim Relief IA No. 1387/2023	Gireesh Kumar Sanghi Vs S.K.K. Zippers &10 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
25	Comp App (AT) (CH) No. 118/2023 For Interim Relief IA No. 1453/2023	Mr. Gireesh Sanghi Vs Sanghi Poly Zips Pvt. Ltd. & 10 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
26	Comp App (AT) (CH) No. 119/2023 For Interim relief IA No. 1454/2023	Gireesh Sanghi Vs Sanghi Filaments Pvt. Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
27	Comp App (AT) (CH) No. 02/2024 For Interim Relief IA No. 50/2024	Gireesh Sanghi Vs Fancy Zippers Pvt. Ltd. & 10 Ors. WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3-R5 Ms. Kopal Sharraf R6- R8
28	Comp App (AT) (CH) No. 58/2024 For Direction IA No.865/2024	Gireesh Sanghi Vs Balaji Zippers Pvt Ltd & 10 Ors. WITH	Mr. Yogesh Jagia	Ms. Kopal Sharraf R6- R8
29	Comp App (AT) (CH) No. 59/2024 For Direction IA No. 868/2024	Gireesh Sanghi Vs Maruthi Fasteners Pvt. Ltd. & 10 Ors.	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Ms. Kopal Sharraf R6- R8
30	TA (AT) No. 3/2024 (CA (AT) (Ins) No. 1342/2024 For Stay IA No. 4853/2024 For Exemption IA No. 4854 & 4855/2024)	Steel Authority of India Ltd. Vs Anish Agarwal, RP of SAIL-SCL-Kerala Ltd. & 2 Ors. WITH	Mr. Anand Varma	Mr. Shaunak Mitra- R1 Ms. Puja Patwari R2
31	Comp App (AT) (CH) (Ins) No.245/2024	K Shaji & 23 Ors. Vs Anish Agarwal, RP SAIL-SCL Kerala Limited (Corporate Debtor) & 2 Ors. WITH	Mr. Jinan KR	Mr. Shaunak Mitra- R1 Ms. Puja Patwari R3

32	Comp App (AT) (CH) (Ins) No. 183/2024 For Stay IA No. 497/2024	Government of Kerala Rep by the Principal Secretary, Industries (D) Dept. Vs Anish Agarwal, RP & 2 Ors. WITH	Mr. CE Unnikrishnan	Mr. Siddhanth Makkar- R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
33	Comp App (AT) (CH) (Ins) No. 184/2024 For Exemption IA No. 498/2024 For Stay IA No. 499/2024	C Maheendranath Suspended Managing Director, SAIL-SCL, Kerala Ltd. Vs Anish Agarwal, RP of SAIL-SCL, Kerala Ltd. & 2 Ors. WITH	Mr. Sharad Joseph Kodianthara	Mr. Siddhanth Makkar- R1 Mr. ML Ganesh R2 Ms. Puja Patwari R3
34	Comp App (AT) (CH) (Ins) No.190/2024 For Stay IA No. 511/2024	SAIL-SCL Kerala Limited, rep by C Maheendranath Suspended Managing Director Vs Canara Bank & Anr.	Mr. EK Kumaresan	Mr. ML Ganesh R1
35	CA (AT) (CH) (Ins) No. 12/2024 For Exemption IA No. 49/2024 For Stay IA No. 48/2024 For Interim relief IA No. 224/2024	IDBI Bank Ltd VS Span Engineers & 2 Ors	Ms. Niranjana Pandian	M/s Legalserve & Associates- R1 Mr. TK Bhaskar R3
36	Comp App (AT) (CH) (Ins) No. 234/2024 For Stay IA No. 621/2024	Axis Bank Ltd. Vs Karvy Forde Search Pvt. Ltd.	Mr. Shabbeer Ahmad	Ms. Srihitha
37	Comp App (AT) (CH) (Ins) No. 289/2024	Metabion International AG Vs Trivitron Healthcare Pvt. Ltd.	Mr. Ashwin Shanbhag	Mr. Sathiyarayanan
38	Comp App (AT) (CH) (Ins) No. 332/2024	Anil Kumar Ojha, Promoter and Managing Director (Suspended), SLO Industries Ltd. Vs Revathi S Raghunathan, Liquidator of SLO Industries Ltd.	Mr. Anil Kumar Ojha Party-in-person	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
39	TA (AT) No. 47/2022 (CA (AT) No. 286/2019)	Mantri Developers Pvt. Ltd. Vs Lanco Hills Technology Park Private Limited & 9 Ors.	Mr. Chandramouli Prabhakar	Mr. K Ravindranath R1 R7
40	Comp App (AT) (CH) (Ins) No. 281/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Anuradha Bisani, Liquidator of Lanco Infotech Ltd.	Mr. ST Raja	Ms. Anuradha Bisani
41	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MB Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	Ms. Anuradha Bisani, Liquidator
42	Comp App (AT) (CH) (Ins) No. 239/2024 For Stay IA No. 632/2024	Amit Prasad Dixit & 8 Ors. Vs CS Anuradha Bisani, Liquidator WITH	Ms. Pratiksha Sharma	Ms. CS Anyradha Bisani
43	Comp App (AT) (CH) (Ins) No. 268/2024 For Stay IA No. 718/2024	Apsingi Arun Kumar & 34 Ors. Vs The Liquidator, CS Anuradha Bisani, Lanco Infratech Ltd.	Ms. Pratiksha Sharma	Ms. CS Anyradha Bisani
44	Comp App (AT) (CH) (Ins) No. 369/2023	Navneet Chaurasia Vs Anuradha Bisani, Liquidator, Lanco Infotech Ltd. WITH	Mr. Sriram Venkatavaradan	Ms. Anuradha Bisani
45	Comp App (AT) (CH) (Ins) No. 456/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Anuradha Bisani, Liquidator WITH	Mr. Sriram Venkatavarada	Ms. Anuradha Bisani
46	Comp App (AT) (CH) (Ins) No. 457/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Anuradha Bisani, Liquidator	Mr. Sriram Venkatavarada	Ms. Anuradha Bisani
47	TA (AT) No. 52/2022 (CA (AT) No. 343/2019)	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors.	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5

48	Comp App (AT) (CH) (Ins) No. 314/2021 For Stay IA No.657/2021	Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd WITH	M/s King & Partridge	Mr. B Ramana Kumar
49	Comp App (AT) (CH) (Ins) No. 315/2021 For Stay IA No.658/2021	Trippur Suryaprabha Group Trust, Rep by Harihara Siva Subramaniam Vs G.V. Ravikumar Liquidator of Tiruppur Surya Textiles Pvt. Ltd	M/s King & Partridg	Mr. B Ramana Kumar
50	Comp App (AT) (CH) No.30/2022	Geetha Lakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr	Mr.C Umashankar	Mr. B Ramana Kumar- R2
51	Comp App (AT) (CH) No. 56/2022	Eldorado Avenues Pvt. Ltd Vs Rege Engredea Pvt. Ltd. & 3 Ors.	Mr.Y Suryanarayana	Mr. Aashish Jain Lunia- R1-R3
52	Comp App (AT) (CH) (Ins) No. 97/2022	P Laxman Kumar & Company Vs S P Y Agro Industries Ltd	Mr. P Anil Mukherj	Ms. Vinithra Srinivasan
53	Comp App (AT) (CH) (Ins) No. 318/2022 For Exemption IA No. 674/2022 For Stay IA No 673/2022	Chief Executive Officer Vs P. Sriram Liquidator of Bharat Coal Chemicals Ltd.	M/s Aquilaw	Mr.Sathiyanarayanan
54	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No.943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr.	Mr.Y Suryanarayana	Mr. K Ramesh-R1 Ms. MS Mano Ranjani R2
55	Comp App (AT) (CH) No. 04/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs George Gomez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy

56	Comp App (AT) (CH) No. 05/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Fibin Francis WITH	Mr. Philip Mathew	
57	Comp App (AT) (CH) No. 06/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Antony Jaison WITH	Mr. Philip Mathew	
58	Comp App (AT) (CH) No. 07/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Antony Jaison WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
59	Comp App (AT) (CH) No. 12/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Brightes Stephen WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
60	Comp App (AT) (CH) No. 13/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Liya Clara WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
61	Comp App (AT) (CH) No. 14/2023	M/s. Bhagyodayam Company represented by its Administrator Mr. Jinan K.R. Vs Mrs. Hyma Joseph WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
62	Comp App (AT) (CH) No. 15/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Mary Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
63	Comp App (AT) (CH) No. 16/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs K.C Francis WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
64	Comp App (AT) (CH) No. 17/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Paul P. George WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy

65	Comp App (AT) (CH) No. 18/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Nelson Thoris WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
66	Comp App (AT) (CH) No. 19/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Priya Rameshan WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
67	Comp App (AT) (CH) No. 20/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Nixon T. S. WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
68	Comp App (AT) (CH) No. 21/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Oswin Antony WITH	Mr. Philip Mathew	
69	Comp App (AT) (CH) No. 22/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Reghunath P.V. WITH	Mr. Philip Mathew	
70	Comp App (AT) (CH) No. 23/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Soy Manuel Mendez WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
71	Comp App (AT) (CH) No. 24/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs Vijesh V. C. WITH	Mr. Philip Mathew	Mr. B Ashok Shenoy
72	Comp App (AT) (CH) No. 25/2023	Bhagyodayam Company represented by its Administrator Jinan K.R. Vs William James	Mr. Philip Mathew	Mr. B Ashok Shenoy

73	Comp App (AT) (CH) (Ins) No. 288/2023 For Urgent Hearing IA No. 877/2023 For Stay IA No. 878/2023	Jomer Properties & Investments Pvt. Ltd. & Anr. Vs Kizhakkekara Kuriakose Jose RP of ITMA Hotels India Pvt Ltd.	Mr. B Ramana Kumar	Mr. Sankar P Panicker
74	Comp App (AT) (CH) (Ins) No. 45/2024 For Urgent listing IA No. 138/2024 For Stay IA No. 137/2024	Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 4 Ors.	Mr. Anirban Aly Mandal	Mr. T Deenadhayalan R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in